

**HIGH COURT OF JUDICATURE FOR RAJASTHAN**  
**PRINCIPAL SEAT AT JODHPUR**

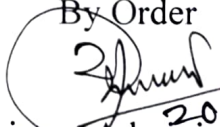
**NOTICE**

No. Accts/Bldg/27/2022

Date:20.09.2022

In continuation of Notice no. Accts/Bldg/21/2022 Dated 18.08.2022, it is hereby notified that the last date for submission of applications by hand/post for allotment of chambers in High Court Building at Jhalamand, Jodhpur has been extended till 05 P.M. on 12.10.2022 on same terms and conditions.

It is further notified that eligibility condition of institution of minimum 20 cases individually and not jointly as an associate Advocate (which shall not include interlocutory/stay applications) in preceding three years ending on the last date of the month preceding the date of issue of notice inviting applications for allotment of Category-II Advocate Chambers has been relaxed as though the cases have not been filed by the counsel/applicant individually, however, as individual appearance has been marked in these cases while passing effective order by the Court i.e. at the time of issuing notice, admitting and/or at the time of final disposal during the period 01.08.2019 to 31.07.2022.

By Order  
  
20.9.22  
Registrar Administration  
Rajasthan High Court,  
Jodhpur.